THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) No specific functions of the Ministry of Defence have been transferred to the Ministry of Economic and Defence Coordination.

(b) In procurement of military stores from abroad and securing assistance in building up production capacity, there is more than merely the requirements of Defence to be taken into account. A number of matters concerning industrial capacity in the country, transport and other facil'ties, man-power problems are all involved. It was considered that the Minister of Economic and Defence Coordination, who has been dealing with these problems, shou'd discuss these matters wi!h the foreign governments concerned.

EXTENSION OF THE APPRENTICES ACT TO THE COAL MINING INDUSTRY

- •182. DR. A. SUBBA RAO: Will the M'nister of LABOUR AND EMPLOYMENT be pleased to stater
- (a) the reasons for extending the Apprentices Act to the Coal Mining Industry;
- (b) whether Government are aware of the fact that there is a serious ihortage of shotfirers; and
- (c) the steps Government propose to take to overcome the shortage?

THE DEPUTY MINISTER IN THE MINISTRY LABOUR AND or EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): (a) The Apprentices Act, 1961, has not so far been extended to the Coal Mining Industry.

- (b) The short fall of short fires is about 500 a year.
- (c) It is the responsibility of the ndustry to train the shot-firers according to their needs. The National Coal Development Corporation are

running nine training centres for the training of shot-firers. Private Industry also is cooperating in thi» respect. The Chief Inspector of Mines is following this up with discussions.

The State Governments of West Bengal and Bihar have also started evening classes.

पाकिस्तानियों का भारतीय राज्यक्षेत्र में बलात प्रवेश

*१६२. भी विमलकुमार मन्नालालको चौरहिया: स्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

- (क) जुन, १६६३ में पाकिस्तानियों में किस-किस दिन, कहां-कहां श्रीर कितनी कितनी संख्या में भारतीत अस्तिज्ञ में बलात प्रवेश किया और वे (५) कितने पश् उठा ले गये, (२) कितनी सम्पत्ति ले गये तथा (३) अन्य क्या क्षति पहुंचा गये ; भीर
- (ख) सरकार ने इस मामले में पाकि-स्तान को विरोध पत्र भेजने के श्रतिरिक्त और क्या-क्या कार्रवाही की ?

t [PAKISTANIS' INTRUSION INTO TH* INDIAN TERRITORY

- •192. SHRI V. M. CHORDIA: Will the PRIME MINISTER be pleased to state;
- (a) on what dates, at what places and in what number the Pakistanis intruded into the Indian territory in the month of June, 1963 and what was (i) the number of cattle lifted. (ii) the amount of property taken away and (iii) any other loss inflicted by them; and
- (b) what action was taken by Government in the matter besides sending protest notes to Pakistan?]

वैदेशिक-कार्य मन्त्रालय में उपमन्त्री (श्री दिनेश सिंह): (क) सूचना एक जित की जा रही है ग्रीर जितना जल्दी हो सकेगा सनकी मेज पर रख दी जाएगी ।

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- •(•[The DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) The information is being collected and will be placed on the Table of the House as soon as possible.
- (b) Patrolling of the border areas by the border police has been intensified in the areas where such incidents We more frequent].

CHILDREN'S FILM SOCIETY

- •199. SHRI G. MURAHARI: Will the of INFORMATION Minister AND BROADCASTING be pleased to state:
- (a) whether any action is contemplated against the former office bearers of the Children's Film Society for Disappropriation of £1000 in foreign *xehange given to the Society from to institution in Belgium; and
 - (b) if 60, what is the nature of action?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. GOPALA REDDY): (a) and (b) The matter is under the consideration of the Executive Council of the Children's Film Society.

JOINT AIR EXERCISES

- •201, SHRI NIREN GHOSH: Will the Minister of DEFENCE be pleased to •tate:
- (a) whether joint air exercises in India have been agreed to between India on the one hand and the United Kingdom and the United States of America on the other;
- (b) if so, whether it is tantamount to the acceptance of the Anglo-American air umbrella over India; and

(c) if so why not?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) Yes, Sir.

to Questions

- (b) No. Sir.
- (c) While agreeing to these joint training exercises; the Government of India and the Governments of United States and the United Kingdom have expressly stated that those joint training exercises will not mean any commitment by the latter two Governments to assist India in its defence should it be attacked, a.though the United States and the United Kingdom Governments have agreed to consult with the Government of India in the event of such a contingency. The Government of India on its part has also made it quite clear that the defence of India, including its air defence, is wholly and solely the responsibility of the Government of India. These joint exercises which will be of short duration will be carried out for the purpose of imparting training to the Indian Air Force.

AVRO-748 PROJECT

- •204. SHRI BHUPESH GUPTA: Will the Minister of DEFENCE be pleased te state:
- (a) whether the AVRO-748 has suffered any set-backs;
- (b) whether the Tata Committee has m-ue any observations on this Project and shown preference for some other project; and
- (c) what action, if any, Government have taken on the recommendations?

THE MINISTER OF DEFENCE PRO-DUCTION IN THE MINISTRY OF DEFENCE (SHRI K. RAGHURAMAIAH): (a) No, Sir.

(b) and (c) Tata Committee observed that the manufacture of Avro-748 aircraft may be phased out with phasing in of the manufacture of